NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

(1) Sai Vihan M. Han Ehan Kar Mani

Coor sur Nor

2) R. Eamaniam + Assoc | R1, R2, C. Damasubramaniam + Assoc | R4, R5, R6, P7) Anden

ORDER

Counsel for Petitioner present. Counsel for R1 to R7 present. Counsel for R3 also present. Counsel for the Petitioner prayed for more time for making final submissions. At request, time is enlarged. Put up on 25.09.2017 at 10.30 A.M.

(S. VIJAYARA/GHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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